

Shencottah Taluk in Travancore-Cochin State to enable to division of the same between that State and the State of Madras?

**The Minister in the Ministry of Home Affairs (Shri Datar):** Yes. The Government of Travancore-Cochin has undertaken, with the concurrence of the Government of India, a survey of the area in question, with a view to fixing the boundary between the prospective States of Kerla and Madras.

#### CITIZENSHIP ACT

**\*1029. Shri S. V. L. Narasimham:** Will the Minister of Home Affairs be pleased to state when the rules under the Citizenship Act, 1955 are expected to be finalised and published?

**The Minister in the Ministry of Home Affairs (Shri Datar):** Rules are being framed and will, it is expected, be placed before Parliament during the current session.

#### STUDY OF SANSKRIT IN JAPAN

**\*1033. Shri Bibhuti Mishra:** Will the Minister of Education be pleased to state whether it is a fact that a branch of Viswa Parishad (Sanskrit University) has been established in the Tamagawa University, Japan?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** Yes.

#### SECONDARY EDUCATION

**\*1038.** { Shri Gadilingana Gowd :  
Shri D. C. Sharma :  
Shri G. L. Chaudhury :

Will the Minister of Education be pleased to lay on the Table of the Sabha a copy of the agreement recently signed between the Governments of India and U.S.A. with regard to the strengthening of Secondary Education programmes in the country?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** Yes, a copy of the agreement is laid on the table of the Lok Sabha. [See Appendix VI, annexure No. 7.]

#### WELFARE OF THE HANDICAPPED

**\*1041. Shri Kamath:** Will the Minister of Education be pleased to state

the main details of the steps taken or being taken in the wake of Dr. Hellen Keller's visit to India, to promote the Welfare of the physically handicapped, particularly the blind, the deaf and the dumb?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** No specific project to promote the welfare of the physically handicapped has been undertaken by the Government of India in consequence of the visit of Dr. Hellen Keller to this country.

#### INDUSTRIAL FINANCE CORPORATION

**603. Shri Karni Singhji:** Will the Minister of Finance be pleased to state:

(a) the number of applications received during the period from the 1st April, 1952 to the 31st March, 1955 from the Rajasthan State for aid from the Industrial Finance Corporation;

(b) the amounts sanctioned on each accepted application; and

(c) the amounts paid so far?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):**

(a) Nine.

(b) Loans were sanctioned to three of these applicants, the amounts of the loans sanctioned being Rs. 10 lakhs, Rs. 7 lakhs and Rs. 7.5 lakhs respectively. In two of these three cases, the amounts of Rs. 10 lakhs and Rs. 7 lakhs were in addition to earlier loans of Rs. 20 lakhs and Rs. 30 lakhs respectively sanctioned in 1952.

(c) Rs. 16 lakhs out of which a sum of Rs. 6 lakhs has been repaid.

#### ग्रहिल भारतीय सेवायें

६०४. श्रीमती अनुसुयाबाई बोरकर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) १५ अगस्त, १९४७ से अब तक भारतीय प्रशासनिक सेवा, भारतीय पुलिस सेवा और अन्य सम्मिलित सेवा पदाली (कैडर) में कितने व्यक्तियों की नियुक्ति की गयी ;

(ख) इनमें से कितने व्यक्ति अनुसूचित जातियों के थे;

(ग) क्या उनके लिए सुरक्षित स्थानों को उचित रूप में भर दिया गया है; और

(घ) यदि नहीं, तो उन स्थानों की पूर्ति करने के लिए क्या कार्यवाही की गयी?

गृह-कार्य मंत्रालयमें मंत्री (श्री दातार) :  
(क) तथा (ख). आई० ए० एस० और आई० पी० एस० के विषय में आवश्यक सूचना नीचे दी गई है :-

	आई० ए० एस०	आई० पी० एस०
नियुक्तियों की कुल संख्या	१०१५	६३८
अनुसूचित जातियाँ	१५	८

अन्य सेवाओं से सम्बन्धित सूचना एकत्रित की जा रही है और कुछ ही समय में वह सभा-पटल पर रख दी जाएगी।

(ग) जी नहीं।

(घ) यह निश्चय किया गया है कि आई० ए० एस०, आई० पी० एस० और साथ की सेवाओं में भर्ती के लिए ली जाने वाली प्रतियोगी परीक्षाओं में बैठने वाले अनुसूचित जाति के उम्मीदवारों के लिए अत्यधिक आयु में पांच साल की छूट दी जाए। जहाँ तक आई० ए० एस० / आई० पी० एस० का सम्बन्ध है, यह निश्चय किया गया है कि संघ लोक-सेवा आयोग को अधिकार दिया जाए कि वह प्रशासन में कार्य कुशलता को ध्यान में रखते हुए, प्रतियोगी परीक्षाओं में बैठने वाले उन अनुसूचित जाति के उम्मीदवारों की अखिल भारतीय सेवाओं में नियुक्ति की सिरिश करे जिन्हें वह योग्य समझे। इसके अलावा भर्ती के नियमों में ऐसी व्यवस्था है कि अनुसूचित जातियों के उम्मीदवारों के लिए रखे गये वे सुरक्षित स्थान जिनको प्रतियोगी परीक्षाओं के परिणाम के आधार पर पूर्ति नहीं हो पाती वे आई० ए० एस० / आई० पी० एस० के लिए (आगामी परीक्षा तक अर्थात् एक साल के लिए) और अन्य साथ की केन्द्रीय सेवाओं के लिए दो साल तक सुरक्षित रखे जाएँ।

### I.A.S. AND I.P.S. OFFICERS IN MYSORE

605. **Shri N. Rachiah** : Will the Minister of Home Affairs be pleased to state:

(a) whether a fixed quota of I.A.S. and I.P.S. Officers in Mysore has been deputed to serve outside Mysore State;

(b) if so, the number of such Officers in each cadre; and

(c) the reasons for the fixed quota not being deputed so far?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) and (b). Provision exists for a fixed quota of officers for deputation to the Centre from the I.A.S. and the I.P.S. Cadres of Mysore State. The quota so fixed and the number of officers at present on deputation to the Centre from each of the Cadres against this quota are as follows :—

Service	Fixed quota	Number of officers at Present on deputation to the Centre
I. A. S.	11	3
I. P. S.	3	2

(c) Shortage of officers in the I.A.S. and I.P.S. Cadres of Mysore State.

### INDIAN NAVY

606. **Shri Krishnacharya Joshi** : Will the Minister of Defence be pleased to state:

(a) the steps taken by Government to train more cadets for the Navy; and

(b) the total number of cadets trained in 1955?

The Minister of Defence Organisation (Shri Tyagi) : (a) Due regard has been paid to the anticipated expansion of the Indian Navy in fixing the rate of intake of Naval cadets for training. For example, while the rate of intake was 54 in 1951, this has now been increased to 69 from 1954.